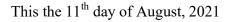
CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

O.A. No. 62/938/2021





HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Aijaz Ahmad Ashai (Age 67 years), S/o Late Mohammad Shafi Ashai, R/o Ashai Kocha Fatehkadal, Srinagar (At present. H. No. 12 Hamza Colony Section-A, Kanipora, District Budgam (Kashmir).

	Applicant
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(Advocate: - Mr. Mufti Javeed Ahmad)

Versus

- 1. Union Territory of Jammu & Kashmir through (Principal Secretary to Government, PW (R&B) Department, Civil Secretariat, J&K Srinagar/Jammu-190001.
- 2. Chief Engineer, PWD (R&B) Kashmir, Srinagar-190001.
- 3. Anti-Corruption Bureau, Union Territory of J&K, Srinagar/Jammu through its Commissioner, Srinagar-190001.

Responde	nts
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(Advocate: Mr. Amit Gupta, learned A.A.G.)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

At the outset, learned counsel for the applicant submits that the applicant would be satisfied, if a direction is issued to the respondents to consider this O.A. as representation preferred by the applicant and take a decision on the same within a stipulated time frame.

2. We have heard Mr. Mufti Javeed Ahmad, learned counsel for the applicant and Mr. Amit Gupta, learned A.A.G. for the respondents and perused the records.

3. Looking to the limited prayer made by the learned counsel for the applicant, we dispose of the O.A. with direction to the respondents to treat this O.A. as representation preferred by the applicant and consider the reliefs prayed for by the applicant in the O.A.. In case, it is found that the claim of the applicant is correct, the same be extended to him and pension and other dues be recalculated accordingly within a period of two months from the date of receipt of a certified copy of this order and; if his claim is not found to be tenable, a reasoned and speaking order shall be passed and communicated to the applicant within the stipulated period.

4. No order as to costs.

(ANAND MATHUR) MEMBER (A)

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(RAKESH SAGAR JAIN) MEMBER (J)